

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1112**  
TO BE ANSWERED ON 04.12.2024

**BUDGET FOR HIMACHAL PRADESH**

1112.# SHRI HARSH MAHAJAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) the budget sanctioned and allocated for the State of Himachal Pradesh under the schemes run by the Ministry during the last two years, the details thereof, head-wise;
- (b) whether the State of Himachal Pradesh has submitted the utilisation certificates after expenditure under all the schemes, if so, the details thereof, if not, the reasons therefor; and
- (c) whether the Ministry monitors the accounting of budget given by it under various heads, if so, the details thereof, if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

- (a) Details of release of funds under the schemes run by the Ministry in State of Himachal Pradesh during the last two financial years are **annexed**.
- (b) & (c) Yes. Utilisation Certificate has been submitted by the State of Himachal Pradesh for the due period as per the General Financial Rules, 2017. All the schemes of the Ministry are Centrally Sponsored Schemes and implementation & monitoring of these schemes, including service related matters, fall under the ambit of State/UT concerned. However, smooth functioning and proper implementation of the schemes is reviewed periodically through meetings/video conferences with States/UTs and field visits by officers/ officials of the Ministry. The utilization of funds is monitored through Utilization Certificates furnished by the State Government and State Nodal Agency (SNA) Reports available on Public Financial Management System (PFMS) of Department of Expenditure, Ministry of Finance.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA  
UNSTARRED QUESTION NO.1112 FOR ANSWER ON 04.12.2024 ASKED BY SHRI  
HARSH MAHAJAN REGARDING ‘BUDGET FOR HIMACHAL PRADESH’**

Details of release of funds under schemes of the Ministry during the last two financial years in Himachal Pradesh

**(Rs. in crores)**

| <b>S.No</b> | <b>Mission</b>   | <b>Scheme</b>   | <b>FY 2022-23</b> | <b>FY 2023-24</b> |
|-------------|--|---|-------------------|-------------------|
| 1.          | Mission Saksham<br>Anganwadi &<br>POSHAN 2.0                       | Anganwadi Services<br>Scheme, POSHAN<br>Abhiyaan and Scheme for<br>Adolescent Girls | 270.24            | 301.09            |
| 2.          | Mission Vatsalya (erstwhile Integrated Child<br>Protection Scheme) |   | 30.92             | 21.15             |
| 3.          | Mission Shakti –<br>Sambal   | Beti Bachao Beti Padhao   | 1.19              | 2.80              |
|             |  | One Stop Centre   | 0.19              | 4.03              |
|             |  | Women Help Line   | 0.00              | 0.00              |
| 4.          | Mission Shakti –<br>Samarthya                                      | Pradhan Mantri Matru<br>Vandhana Yojana   | 14.19             | 10.57             |
|             |  | Shakti Sadan (erstwhile<br>Swadhar Greh and<br>Ujjawala)                            | 0.03              | 0.36              |
|             |  | Sakhi Niwas (erstwhile<br>Working Women Hostel)                                     | 0.00              | 0.09              |
|             |  | Palna   | 0.00              | 0.00              |
|             |  | Hub for Empowerment of<br>Women   | 1.57              | 2.00              |

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